

12

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1251/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017

NAME OF THE PARTIES: Reliance Commercial Finance Ltd.
V/s.
M.S Raitech Consultants Pvt.Ltd.

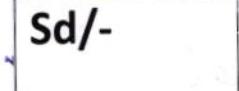
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
12	Adv. Mr. Nishant Rana i/b. vidhi Partner for the Petitioner		

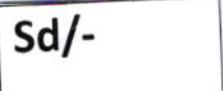
ORDER

CP No. 1251/I&BP/NCLT/MB/MAH/2017

For the Petitioner's side reported that he has filed withdrawal memo, at his request, this Petition is hereby **dismissed** as withdrawn.


Sd/-

V. NALLASENAPATHY
Member (Technical)


Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)